## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: IA/196/2017

PETITION NUMBER

: CP/31/2017

NAME OF THE PETITIONER(S)

: THE MADRAS RACE CLUB

NAME OF THE RESPONDENT(S)

: MUTHUKARUPPAN

**UNDER SECTION** 

: 97 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. Hwravi Jar Poceti Mohan

Count for Respondent

## **ORDER**

No representation on behalf of the Petitioner. Counsel for the Respondent present. The Respondent has filed CA/196/2017 in the CP/31/2017. Matter is fixed for final submissions. Put up on 05.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

**MEMBER (JUDICIAL)** 

ghk